

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/135/2016  
**NAME OF THE PETITIONER(S)** : S.Swaminathan & Another  
**NAME OF THE RESPONDENTS** : Pentagon Switch Gear Pvt Ltd & 10 Ors  
**UNDER SECTION** : Sec 397/398 of CA 1956

---

**ORDER**

Present: Ld. Counsel Shri. Manoj Gopalakrishnan for the Petitioner.

Ld. Counsel Ms. Manjula Devi for the Respondents.

It is stated that mediation is at the final stage.

At joint request, list the petition for outcome of mediation on **28.08.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)